

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

REVIEW PETITION (C) NO(s). 1850-1851 OF 2005 IN
W.P.(C) NO.9683-9684/1983

BRAHMO SAMAJ EDUCATION SOCIETY & ORS.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

Date: 01/05/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. H.K. Puri,Adv.

For Respondent(s) Mr. Dipanker P. Gupta, Sr. Adv.
Mr. Pramod Swarup,Adv.

Mr. G. Ramakrishna Prasad ,Adv

UPON hearing counsel the Court made the following
ORDER

List after summer vacation.

(R.K.DHAWAN) (RADHA R. BHATIA)
COURT MASTER COURT MASTER